

शहरी विकास विभाग, (संसदीय शाखा)
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
09वॉ तल, सी - विंग, दिल्ली सचिवालय
आई.पी. एस्टेट, नई दिल्ली-110002

एफ. 53 (1) अता0 प्र0-67/द्वि. सत्र (बजट सत्र) 2025/दिविस/श.वि./333-335 दिनांक 24.03.2025

सेवा में,

उप सचिव (प्रश्न शाखा)
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
पुराना सचिवालय, दिल्ली-110054.

विषय:- दिल्ली विधानसभा अतारांकित प्रश्न
दिनांक 26.03.2025 को सदन की बैठक हेतु।

संख्या 67, श्री

हरीश सूराना

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, माननीय मंत्री, शहरी विकास विभाग, दिल्ली सरकार, द्वारा अनुमोदित अग्रिम कार्यवाही हेतु संलग्न है।

संलग्न: उपरोक्तानुसार

भवदीय

उप-सचिव (सं0 शा0)

प्रतिलिपि:-

1. सचिव, माननीय शहरी विकास मंत्री, दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो प्रतियाँ सहित।
2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियाँ सहित।

उप-सचिव (सं0 शा0)



शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110002.

माननीय विधायक का नाम : श्री हरीश खुराना

दिनांक : 26.03.2025

विधानसभा अतारांकित प्रश्न संख्या : 67

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.सं.	प्रश्न	उत्तर												
क	विगत पाँच वर्षों में मोतीनगर विधानसभा क्षेत्र (एसी-25) के लिए एमएलए लैंड निधि में आवंटित कुल राशि कितनी है;	<p>विधायक निधि योजना के तहत मोती नगर विधानसभा क्षेत्र के लिए पिछले 5 वर्षों में आवंटित फंड का विवरण इस प्रकार है-</p> <table><thead><tr><th>वर्ष</th><th>प्रति विधायक आवंटित फंड</th></tr></thead><tbody><tr><td>2020-2021</td><td>Nil (COVID-19 के कारण नया फंड जारी नहीं किया गया)</td></tr><tr><td>2021-2022</td><td>Rs. 4 Crore</td></tr><tr><td>2022-2023</td><td>Rs. 4 Crore</td></tr><tr><td>2023-2024</td><td>Rs. 7 Crore</td></tr><tr><td>2024-2025</td><td>Rs. 15 Crore</td></tr></tbody></table>	वर्ष	प्रति विधायक आवंटित फंड	2020-2021	Nil (COVID-19 के कारण नया फंड जारी नहीं किया गया)	2021-2022	Rs. 4 Crore	2022-2023	Rs. 4 Crore	2023-2024	Rs. 7 Crore	2024-2025	Rs. 15 Crore
वर्ष	प्रति विधायक आवंटित फंड													
2020-2021	Nil (COVID-19 के कारण नया फंड जारी नहीं किया गया)													
2021-2022	Rs. 4 Crore													
2022-2023	Rs. 4 Crore													
2023-2024	Rs. 7 Crore													
2024-2025	Rs. 15 Crore													
ख	आज की तिथि में मोतीनगर विधानसभा क्षेत्र के लिए एमएलए लैंड निधि में शेष राशि कितनी है; और	विधानसभा के समापन पर विधायक निधि की बची हुई आवंटित राशि समाप्त हो जाती है और अब आठवीं विधानसभा में वर्ष 2025-2026 में विधायक निधि के लिए आवंटन राशि का निर्धारण बजट के आधार पर होगा।												
ग	पिछले एक वर्ष में एमएलए लैंड निधि से किए गए, (पूरे हो चुके अथवा चल रहे) कार्यों का विवरण तथा कार्यान्वयन एजेंसी का नाम बताएँ?	पिछले 1 वर्ष में विधायक निधि योजना से किए गए स्वीकृत कार्यों की सूची सलग्न है। (Annexure -A)												

J.P. MEENA
Dy. Secretary (U.D./P.C.)
Govt. of NCT of Delhi
Delhi Secretariat
I.P. Estate, New Delhi-02

Data of AC-25 (Moti Nagar) of During the 2024-2025					
Sr No	Name of Work	Name of Agency	Revised Estimate Amount (Rs. in Lakh)	Status	Year
1	Improvement/Development of staircase passage by pdg. MS gate near 2/24 Phase-III new Moti nagar, A-137, A-92, B-191, B-210 & C-106 Karampura in ward-89/KPZ	North DMC	4.62	Sanction Issued	2024-25
2	Improvement/Development of walkway in the park opp. C-23, C-Block new Moti nagar ward-89/KBZ	North DMC	12	Sanction Issued	2024-25
3	Improvement/Development of walkway in the park near TC-3/1 in TC-Block New Moti Nagar ward-89/KBZ	North DMC	13.84	Sanction Issued	2024-25
4	Improvement of lane by pdg. RMC from B1/165 to B1/207 new Moti nagar in Karampura W-89/KBZ	North DMC	15.08	Sanction Issued	2024-25
5	Improvement /Strengthening of road by Dense carpeting from B-239 to G-143 Karampura and C-1 to D-35 (Post office Road) in Karampura ward-89/KBZ.	North DMC	66.74	Sanction Issued	2024-25
6	Improvement/ Development of staircase passage by pdg. MS Gate Between B-1/55 & B-1 New moti nagar, near D-48/1, G-67 & G-65, G-53 & G-55, F-91 & F-89 and F-341 & F-347 Karampura in ward-89/KBZ	North DMC	4.62	Sanction Issued	2024-25
7	Improvement of Walkway in Chacha Nehru Park in Ramesh Nagar ward 91/KBZ	MCD	16.61	Sanction issued	2024-25
8	Provision of Lighting arrangement in various Mpl Park in ward 91 under Karol bagh Zone	MCD	19.6	Sanction issued	2024-25
9	Provision of lighting arrangement in various Mpl Park in ward 90 under Karol bagh Zone	MCD	19.59	Sanction issued	2024-25
10	Provision of lighting arrangement in various Mpl Park in ward 89 under Karol bagh Zone	MCD	19.6	Sanction issued	2024-25
11	Provision of Semi High Mast Pole Lights alongwith allied accessories 3 Nos at Ambedkar University and 1 Nos. at Amar Park Karampura under Karol Bagh Zone	MCD	9.09	Sanction issued	2024-25

12	Improvement and Development of Roads by Providing Dense Carpeting from Shop No. 6 Gurudwara Singh Sabha Jaidev Park East Punjabi Bagh to WZ-2 plot No. 19A Manohar Park metro pillar no. 37A, Road no. 7 Gate no. 4 Jai Dev park {in ward no.-89} and WZ-6 to M&CW Centre WZ-6/1 to Recreation Centre, WZ-32 to WZ-1A, A-129 to A-122 Shardapuri {in ward no. 91} in Karol Bagh Zone	MCD	76.71	Sanction issued	2024-25
13	Renovation of 35 Nos. Common Stair case of New Moti Nagar & Karampura DUSIB Flats in Moti Nagar Assembly Constituency	I&FC	56.84	Sanction issued	2024-25
14	Providing and fixing 50 Nos. Security mild steel gates at DUSIB Flats Karampura and New Moti Nagar in Moti Nagar Assembly Constituency	I&FC	80.63	Sanction issued	2024-25
15	Repair and construction of damaged boundary wall of park at JJ Jawahar Camp, A-2 Block, W.H.S Kirti Nagar AC-25 Moti Nagar	DUSIB	9.58	sanction issued	2024-25
16	Repair and construction of damaged boundary wall of Park at 5/35, Industrial Area, Kirti Nagar AC-25 Moti Nagar	DUSIB	9.51	sanction issued	2024-25
17	Providing and laying CC pavement and improvement of SW drains at 5/35 Industrial Area Kirti Nagar (JJC Code no.36) in AC-25 Moti Nagar	DUSIB	9.86	sanction issued	2024-25
18	Providing and laying CC pavement and improvement of SW drains at JJ Jawahar Camp A-2 Block W.H.S (JJC Code no. 49) Kirti Nagar AC-25 Moti Nagar	DUSIB	9.84	sanction issued	2024-25
19	Providing and laying CC pavement and improvement of SW drains at B-58 Rama Road (JJC Code no.35) in AC-25 Moti Nagar	DUSIB	9.85	sanction issued	2024-25
20	Providing and laying CC pavement and improvement of SW drains at Amar Park in front of HIL Factory Gate, Petrol Pump, Zakhira (JJC Code no. 497) in AC-25 Moti Nagar	DUSIB	9.87	sanction issued	2024-25
21	Providing and laying CC pavement and improvement of SW drains at Sanjay Camp, Chunna Bhatti Kirti Nagar. (JJC Code no.46) in AC-25 Moti Nagar	DUSIB	9.91	sanction issued	2024-25

22	Providing and laying CC pavement and improvement of SW drains at Chunna Bhatti (Harijan Basti) Lakkar Mandi Kirti Nagar. (JJC Code no.45) in AC-25 Moti Nagar	DUSIB	9.87	sanction issued	2024-25
23	Construction/Execution of tube well at JSC at Kamla Nehru Camp Lakkar Mandi, Kirti Nagar, Site 2, JSC Code No. 25CJ0536 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
24	Construction/Execution of tube well at JSC at Reshma Camp, Ex-Nehru Camp near WHS-2, Kirti Nagar, JSC Code No. 25CJ0523 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
25	Construction/Execution of tube well at JSC at Chuna Bhatti (Harijan Basti) Lakkar Mandi, Kirti Nagar, Site 2, JSC Code No. 25CJ0525 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
26	Construction/Execution of tube well at Kamla Nehru Camp Lakkar Mandi, Kirti Nagar, Site 1, JSC Code No. 25CJ0529 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
27	Construction/Execution of tube well at JJ Jawahar Camp A-2, block, W.H.S., Kirti Nagar, Site 1, JSC Code No. 25CJ0559 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
28	Construction/Execution of tube well at JJ Jawahar Camp A-2, block, W.H.S., Kirti Nagar, Site 2, JSC Code No. 25CJ0482 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
29	Construction/Execution of tube well at Kamla Nehru Camp Lakkar Mandi, Kirti Nagar, Site 2, JSC Code No. 25CJ0433 in AC-25, Moti Nagar	DUSIB	3.33	sanction issued	2024-25
30	Improvement/Development of Road side berm by pdg. RMC from H.No-3/8 to H.No.4/9 Jaidev Park in Ward-89 Karam Pura/KBZ	MCD	9.95	sanction issued	2024-25
31	Provision of street light fittings alongwith allied accessories in kirti Nagar, Ramesh Nagar Saraswati Garden, Mansarovar Garden, Moti Nagar New Moti Nagar, Karam Pura and East Punjabi Bagh in AC -25 under Karol Bagh Zone	MCD	14.7	Sanction issued	2024-25
32	Provision of Semi High Mast Pole Lights along with allied accessories in park Railway Colony Punjabi Bagh East in AC-25 under Karol Bagh Zone	MCD	2.87	Sanction issued	2024-25

7/c

33	Providing and fixing 60 No.s Security mild steel gates at New Moti Nagar DUSIB flats in Moti Nagar Assembly Constituency. (Location I Block Moti Nagar, C Block moti Nagar, B Block Moti Nagar, D Block Moti Nagar, 24 Block New Moti Nagar, 29 Block New Moti Nagar, 40 Block New Moti Nagar)	I&FC	96.73	Sanction issued	2024-25
34	Renovation of 50 No.s Common Stair Case of New moti Nagar DUSIB Flats in Moti Nagar Assembly Constituency. (Location C Block New Moti Nagar, A Block New Moti Nagar, E Block New Moti Nagar, I Block Moti Nagar, 36 Block New Moti Nagar, 40 Block New Moti Nagar)	I&FC	81.19	Sanction issued	2024-25
35	Imp./Dev. of road by pdg. RMC from H.No. D-8 to H. No. D-65 Mansarover Garden in Ward No. 91, Ramesh Nagar / KBZ.	MCD	13.08	Sanction issued	2024-25
36	Installation of 10 no.s new DBHP repair and Maintenance of defective hand pumps in AC-25 Moti Nagar under EE(D) 063	DJB	18.5	Sanction issued	2024-25
37	Replacement of old/damaged sewer lines by P/L 300 mm dia SN8 Pipe from E-88A to E-97 Mansarover Garden Kirti Nagar in AC-25 Moti Nagar under EE(D) 063	DJB	14.44	Sanction issued	2024-25
38	Replacement of old/damaged sewer lines by P/L 300 mm dia SN8 Pipe from B-21 to 1C-129 Namdhari Colony and Backstreet of Bikaner Corner Sweet Ramesh Nagar from Plot No. 1/65 to 4/65 and Plot No. 3/65 to 7/65 New Market in AC-25 Moti Nagar under EE(D) 063	DJB	14.91	Sanction issued	2024-25
39	Replacement of old/damaged sewer Liner by P/L 300 mm dia SN8 pipe from H.N. I-103 to H-1 and I-101 to I-94 in Kirti Nagar in AC-25 Moti Nagar under EE(D) 063	DJB	24.36	Sanction issued	2024-25
40	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at B-Block Double Storey Quarters Ramesh Nagar AC-25 Moti Nagar.	DUSIB	9.87	Sanction issued	2024-25

41	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at 8/35 Industrial area Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.94	Sanction issued	2024-25
42	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at A-198 Railway Line Indira Gandhi Camp Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.86	Sanction issued	2024-25
43	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Ram Chander Park F Block AC-25 Moti Nagar.	DUSIB	9.84	Sanction issued	2024-25
44	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Dr. Ambedkar Camp, Plot No 39 Industria Area Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.97	Sanction issued	2024-25
45	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Chunna Bhatti Lakkar Mandi Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.9	Sanction issued	2024-25
46	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Indira Gandhi Camp Mayapuri Chowk Block C Mansarovar Garden AC-25 Moti Nagar.	DUSIB	9.97	Sanction issued	2024-25
47	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Reshma Camp, Ex Nehru Camp near WHS -2 Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.98	Sanction issued	2024-25
48	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Shiv basti Behind Gold Spot Factory near Railway Station Patel Nagar AC-25 Moti Nagar.	DUSIB	9.91	Sanction issued	2024-25
49	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Amar Park Zakhira (Near Zakhira Chowk) AC-25 Moti Nagar.	DUSIB	9.98	Sanction issued	2024-25

5/C

50	Providing laying C C pavement and drainage system of the deteriorated lanes (Partly cluster) of the J J Cluster at Dr. Ambedkar Camp, 52,53 Furniture Block Kirti Nagar AC-25 Moti Nagar.	DUSIB	9.84	Sanction issued	2024-25
51	Construction/Execution of tube well at Natraj Cinema Back of Nalla Sudama Puri Moti Nagar. (old) (25CJ0480) and JJC Garib Basti D/S (25CJ0490) in AC-25 Moti Nagar	DUSIB	7.36	Sanction issued	2024-25
52	Construction/Execution of tube well at Chara Mandi Jakhira Flyover (25CJ0488) and Kamla Nehru Camp Lakkar Mandi Kirti Nagar New Wine Shop (25CJ0535) in AC-25 Moti Nagar	DUSIB	7.36	Sanction issued	2024-25
53	Construction/Execution of tube well at 5/35 Industrial Area Kirti Nagar Site No. 1 (25CJ0478) and 5/35 Industrial Area Kirti Nagar Site No. 2 (25CJ0432) in AC-25 Moti Nagar	DUSIB	7.36	Sanction issued	2024-25
54	Construction/Execution of tube well at Block Amar Park in front of HIL Factory Gate, Petro Pump, Zakhira (25PJ0508) and Amar Park Zakhira Site 2 (near Zakhira Chowk) (25CJ0555) in AC-25 Moti Nagar	DUSIB	7.36	Sanction issued	2024-25
55	Construction/Execution of tube well at Block A and B Sudershan Park Nalla Moti Nagar (25PJ0483) and B-58 Rama Road (Double Storey) (25CJ0476) in AC-25 Moti Nagar	DUSIB	7.36	Sanction issued	2024-25